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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.09.2025

NOTICE

Please take notice that the following matter has been inadvertently listed in the Daily Cause List of Court – II on 10.09.2025 at 10:30 AM as item no. 15. The correct next date of hearing in the matter is **12.09.2025**.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	Talwandi Sabo Power Ltd.	Rohan Batra	Kapil Arora
	No. 90 of 2025 &	Vs.		Shikha Tandon
	I.A. No. 3947,	Sepco Electric Power Construction		Manjula B.
	4359 of 2025	Corporation		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar